



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**OA No. 830/2018  
MA No. 3954/2019  
MA No. 895/2018  
MA No. 896/2018**

**This the 13<sup>th</sup> day of December, 2019**

**Hon'ble Mr. S.N. Terdal, Member (J)  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

1. Vikas Deswal, Roll No. 15006639  
Cat: UR, Group C  
Aged about 30 years  
S/o Sh. Bijender Singh Deswal  
R/o RZ 104, Sainik Enclave, CRPF Camp  
Jharoda Kalan, New Delhi
2. Sunil Kumar, Roll No. 15009988  
Cat: UR, Group C  
Aged about 28 years  
S/o Sh. Jaidev  
R/o VPO Juan, Distt Sonepat  
Haryana-131102.
3. Bhagat Singh, Roll No. 15012340  
Cat: UR, Group C  
Aged about 31 years  
S/o Sh. Hariram  
R/o Rohta Patti Hodal, Palwal  
Haryana-121106.
4. Mahesh Kumar, Roll No. 15008092  
Cat: OBC, Group C  
Aged about 26 years  
S/o Sh. Ram Deva Ram  
R/o VPO Fatehpura, Via-Sihot Bari  
Tehsil Dhod, Distt Sikar  
Rajasthan-332028.
5. Rohit Sharma, Roll No. 15002249  
Cat: UR, Group C



Aged about 25 years  
 S/o Sh. Tejpal Singh  
 R/o VPO Barwala  
 Muzaffarnagar, UP-251001.

6. Amit Sharma, Roll No. 15006830  
 Cat: UR, Group C  
 Aged about 28 years  
 S/o Sh. Rajender Sharma  
 R/o Village Behta Hazipur, PO & PS Loni  
 Distt Gaziabad, UP-201102.
  
7. Surender Rathore, Roll No. 15012157  
 Cat: OBC, Group C  
 Aged about 31 years  
 S/o Jagdish Chandra  
 R/o Behind MCD Park, VPO Pooth Khurd  
 Delhi-110039. ...Applicants

(through Sh. J.S. Mann)

#### Versus

1. Govt. of NCT of Delhi  
 Through its Chief Secretary  
 Delhi Secretariat, IP Estate  
 Delhi-110002.
  
2. Delhi Fire Service  
 Govt. of NCT of Delhi  
 Through its Director  
 New Barakhamba Road  
 Connaught Lane, New Delhi-110001.
  
3. Delhi Subordinate Services Selection  
 Board, through its Chairman  
 FC-18, Institutional Area  
 Karkardooma, Delhi-110092. ...Respondents

(through Sh. Vivek Thakur for Ms. Ruchira Gupta)

**ORDER (Oral)****Hon'ble Mr. S.N. Terdal:**

Learned counsel for the applicant submits that in view of the order dated 04.09.2018 passed in OA No. 4149/2017 with OA No. 4182/2017 passed by this Tribunal, this OA be dismissed.

2. In view of the above, the OA is dismissed. No order as to costs.

Pending MAs, if any, also stand disposed of.

**(A.K. Bishnoi)**  
**Member (A)**

**(S.N.Terdal)**  
**Member (J)**

/ns/